

tion and the development of the jewellery trade has been initiated. Government expect to take a decision soon.

Foreign trade delegations

1712. SHRI ROBIN KAKATI: Will the Minister of COMMERCE be pleased to state:

(a) the details regarding trade delegations from foreign countries which visited India during the last three months of the current year; and

(b) the salient features of the agreement signed with each of them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA):

(a) and (b) The details regarding trade delegations from foreign countries which visited India during the last three months of the current year are as follows:—

1. A trade delegation led by Mr. G. Vutev, First Deputy Minister for Foreign Trade, Bulgaria, visited India in September, 1983 and held discussions with a view to promoting trade between the two countries. As a result of these discussions, a number of items of trade between the two countries were identified and a trade protocol for trade of goods worth US \$ 176 million (US \$ 88 million from either side) by 31st March, 1984 was signed. It envisages import of diesel oil and Urea from Bulgaria and export from India of a number of goods like de-oiled cakes, finished leather and leather goods, molasses, cotton etc.

2. As a result of discussions with the Romanian delegation, which visited India during 18—22 October, 1983, a Trade Protocol for 1984 was signed (envisaging a trade turnover of Rs. 366 crores). During 1984, Romania will import from India iron ore and concentrates manganese ore and mica. New items like refractory bricks, industrial fasteners, pumps and chains for mining, sugar and consumer electronic goods have been added on export side from India in the Protocol.

3. The Trade Protocol for 1984 was signed with GDR provides for trade turnover of Rs. 329 crores both ways. GDR has agreed to import from India in 1984 various products like tea, coffee, tobacco, de-oiled cakes, leather and leather products, textiles, iron ore, mica, chemicals and pharmaceuticals and engineering goods. India in turn will import potash fertilisers, urea, cement, newsprint, cinematographic films, DG sets, machine tools, polygraphic machinery and other capital goods.

4. Trade Protocol with Czechoslovakia has also been signed for a trade turnover of Rs. 411 crores. Czechoslovakia has agreed to import from India in the coming years various items like de-oiled cakes, tea, spices, cashew kernels, tobacco, iron ore, manganese ore, cotton yarn, finished leather, tanned and semi-tanned hide and skins, jute manufacturers, ready-made garments etc. India will be importing machinery items and equipments like printing machinery, textile machinery, steel and steel products, seamless pipes, tubes and casings, diesel generating sets etc.

5. The bilateral trade between India and the People's Republic of China was reviewed on 24 and 28 October, 1983.

6. A 24-member high-powered Japanese Survey Mission on Overseas Investment visited India from 20—28 October, 1983 to assess the economic climate and to explore the possibilities for increased Japanese investment in India. The delegation had detailed discussions with the Ministries of Finance and Industrial Investment Centre. The delegation also paid a call on Commerce Minister on 27-10-1983. No agreement was signed.

7. A 4-member delegation led by Vice-Minister of Foreign Trade of the Socialist Republic of Vietnam visited India from 16th October to 29th October, 1983. The delegation was hosted by the Project & Equipment Corporation. The delegation called on the Minister of State for Commerce on 29-10-1983. No agreement was signed.

8. The India-Australia Joint Trade Committee held its 8th meeting on 25-26 October, 1983 and reviewed bilateral trade. In particular, the protectionist policies of the Australian Government were discussed.

9. A Cuban Trade Delegation led by Eng. Mario Zarragoitia Cacho, Director of Cuban Ministry of Foreign Trade visited India during October, 1983. This delegation came primarily for the purpose of identifying specific Indian commercial and industrial sectors with a view to organising imports into Cuba in freely convertible currencies to meet requirements of the Cuban industry, agriculture and service sectors for the year 1984.

10. Member countries of the Tripartite Agreement, Egypt, India and Yugoslavia, met at Senior Officers level at New Delhi from 24 to 28 October, 1983. Agreed Minutes were signed in which the three countries decided to add 14 new items in present Common List on which all the three countries extend tariff preferences to each other. The new list of 14 items will come into force after Ministerial approval with effect from 1 April, 1984.

11. A four Member delegation from European Economic Community (EEC) arrived in India on 29 November, 1983 to participate in the Seminars on Generalised Scheme of Preferences of EEC being organised at Ludhiana, Pune and Bangalore. The delegation will be in India until 10 December, 1983.

12 NOON

Regarding Discussion about Shiva Gun Factory

SHRI A. G. KULKARNI (Maharashtra): Sir, before you leave, I have got a small request to you. Please listen to me. We are pleading with you from the start of this session to allow us to discuss about the Shiva Gun Factory of Brahmachari. You are putting him under the carpet. How much time will you take, Sir? Please reply. Are you going to take it up this week?

MR. CHAIRMAN; Mr. Kulkarni, we had a talk yesterday, and we settled on it that till Thursday we would not raise this question.

SHRI A. G. KULKARNI: Will we take it up on Thursday?

MR. CHAIRMAN: Why did you raise it today? I will not reply to you.

[Mr. Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN; Now, papers to be laid.

I. Report and Accounts 1982-83 of the Bharat Dynamic, Limited. Hyderabad and related papers.

II. Report and Accounts (1982-83) Praga Tools Limited, Secunderabad and related papers.

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Thirteenth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report [Placed in Library, See No. LT. 7205/83 for (a) and (b) above]

(ii) (a) Thirty-ninth Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report [Placed in Library See No. LT 7206/83 for (a) and (b) above.]